

**Endorsement on A1 - 9567/21 Dated 26. 10. 2021 of District Court , Kozhikode.**

Copy of the Official Memorandum communicated to the under mentioned Judicial Officers for information and necessary action.They are directed to circulate the same among the Sheristadar, Sub Court / Senior Superintendent, District Court working under their administrative control.

(By Order)

  
**Sheristadar.**



To

1. The Special Judge (NDPS Act Cases)/ Adl. District & Sessions Judge, Vadakara.
2. The Motor Accidents Claims Tribunal, Vadakara.

Copy to:

1. The Senior Superintendent, District Court, Kozhikode.
2. The Junior Superintendent II/ III / DSA, District Court, Kozhikode.



## THE HIGH COURT OF KERALA

Ernakulam-682831  
Email: bsec.hc-ker@gov.in  
Phone: 0484 2562921  
Fax: 0484 2562451

Dated -25.10.2021

### PROCEEDINGS

Judicial Department - Civil - 25% higher grade to the Sheristadars of Sub Courts and Senior Superintendents of District Courts - Orders issued.

- Read:- (1) GO(P) No.7/2016/ Fin dated 20.01.2016  
(2) GO(P) No.27/2021/Fin dated 10.02.2021  
(3) High Court proceedings No.B1(B)-9899/2020 (2) dated 07.09.2021  
(4) High Court proceedings No.B1(B)-9899/2020 (1) dated 07.09.2021  
(5) Rule 23(d) of Kerala Service Rules, Part 1  
(6) Rule 28(a)(i) of Kerala State and Subordinate Service Rules

### ORDER NO. B1 (B)- 4876 / 2021

The following officers are granted higher grade in the scale of pay of ₹ 56,500-1,18,100 /- (revised) with effect from the dates noted against their names in accordance with the Government orders read 1<sup>st</sup> and 2<sup>nd</sup> above.

Sl. No	Name and Designation	Date of effect of promotion	Details of vacancy
1	Smt. Mayadevi J., Sheristadar, Sub Court, Kollam (Retired on 31.05.2020)	06.12.2019	Vice Sri. Benny Sebastian , Sheristadar, Sub Court/Senior Superintendent, District Court (HG) promoted as Sheristadar, Additional District Court/Special Court/Motor Accidents Claims Tribunal
2	Sri. M.S. Manoharan, Sheristadar, Special Court, NDPS Act cases, Thodupuzha (formerly Sheristadar, Sub Court, Muvattupuzha)	06.12.2019	Vice Sri. S. Chandra Babu, Sheristadar, Sub Court/Senior Superintendent, District Court (HG) promoted as Sheristadar, Additional District Court/Special Court/Motor Accidents Claims Tribunal

Sl. No	Name and Designation	Date of effect of promotion	Details of vacancy
3	Smt. Anitha Racheal T., Sheristadar, Family Court, Thrissur (formerly Sheristadar, Sub Court, Perumbavoor)  (Retired on 31.03.2021)	06.12.2019	Vice Smt. R. Sreedevi, Sheristadar, Sub Court/Senior Superintendent, District Court (HG) promoted as Sheristadar, Additional District Court/Special Court/Motor Accidents Claims Tribunal
4	Sri. D.S. Henry Devadas, Sheristadar, Sub Court, Neyyattinkara (Retired on 31.05.2020)	06.12.2019	Vice Sri. N. Chithrarajan, Sheristadar, Sub Court/Senior Superintendent, District Court (HG) retired from service
5	Sri. Rees John, Sheristadar, Motor Accidents Claims Tribunal, Thaliparamba (formerly Sheristadar, Additional District Court- VI, Ernakulam)	17.01.2020	Vice Smt. Sindhu P.K., Sheristadar, Sub Court/Senior Superintendent, District Court (HG) promoted as Sheristadar, Additional District Court/Special Court/Motor Accidents Claims Tribunal
6	Smt. D. Geetha, Sheristadar, Additional Sessions Court(Abkari Cases), Neyyattinkara (formerly Sheristadar, Sub Court, Nedumangad)	17.02.2020	Vice Smt. M.B. Padmini, Sheristadar, Sub Court/Senior Superintendent, District Court (HG) promoted as Sheristadar, Additional District Court/Special Court/Motor Accidents Claims Tribunal
7	Sri. K.B. Nassar, Sheristadar, Motor Accidents Claims Tribunal, Kalpetta (formerly Senior Superintendent, District Court, Thodupuzha)	29.02.2020	Vice Smt. Lilly Varghese K., Sheristadar, Sub Court/Senior Superintendent, District Court (HG) promoted as Sheristadar, Additional District Court/Special Court/Motor Accidents Claims Tribunal


<b>Sl. No</b>	<b>Name and Designation</b>	<b>Date of effect of promotion</b>	<b>Details of vacancy</b>
8	Sri. M. Shibu, Sheristadar, Additional District Court for the trial of offences against Women and Children, Thiruvananthapuram (formerly Sheristadar, Sub Court, Pathanamthitta)	01.06.2020	Vice Smt. Mayadevi J., Sheristadar, Sub Court/Senior Superintendent, District Court (HG) retired from service
9	Sri. Naseerkunju J., Sheristadar, Special Court (SPE/CBI), Thiruvananthapuram (formerly Senior Superintendent, District Court, Kollam)	01.06.2020	Vice Sri. Henry Devadas, Sheristadar, Sub Court/Senior Superintendent, District Court (HG) retired from service
10	Smt. V.D. Ajithakumari, Sheristadar, Sub Court, Kochi	03.06.2020	Vice Sri. A.B. Aboobacker, Sheristadar, Sub Court/Senior Superintendent, District Court (HG) promoted as Sheristadar, Additional District Court/Special Court/Motor Accidents Claims Tribunal
11	Smt. B. Rooby, Sheristadar, Motor Accidents Claims Tribunal, Pathanamthitta (formerly Senior Superintendent, Additional District Court-I, Mavelikkara)	04.06.2020	Vice Sri. B. Sreetal, Sheristadar, Sub Court/Senior Superintendent, District Court (HG) promoted as Sheristadar, Additional District Court/Special Court/Motor Accidents Claims Tribunal
12	Sri. Suresh Kumar R., Senior Superintendent, District Court, Pathanamthitta (Retired on 31.05.2021)	08.06.2020	Vice Sri. V.N. Baburajan, Sheristadar, Sub Court/Senior Superintendent, District Court (HG) promoted as Sheristadar, Additional District Court/Special Court/Motor Accidents Claims Tribunal
13	Smt. Mini K. Marar, Sheristadar, Special Court ,(SPE-CBI)-II/ Additional District Court-IV, Emakulam (formerly Sheristadar, Sub Court, Perumbavoor)	01.07.2020	Vice Smt. K. Sheela, Sheristadar, Sub Court/Senior Superintendent, District Court (HG) promoted as Sheristadar, Additional District Court/Special Court/Motor Accidents Claims Tribunal

Sl. No	Name and Designation	Date of effect of promotion	Details of vacancy
14	Smt. M.C. Philomina, Sheristadar, Motor Accidents Claims Tribunal, Kasaragod (formerly Senior Superintendent, District Court, Thiruvananthapuram)	09.07.2020	Vice Sri. S. Muralaēdharan Pillai, Sheristadar, Sub Court/Senior Superintendent, District Court (HG) promoted as Sheristadar, Additional District Court/Special Court/Motor Accidents Claims Tribunal
15	Sri. K. Chandrangadhan, Sheristadar, Sub Court, Ottappalam (Retired voluntarily on 31.12.2020)	09.07.2020	Vice Sri. Rees John, Sheristadar, Sub Court/Senior Superintendent, District Court (HG) promoted as Sheristadar, Additional District Court/Special Court/Motor Accidents Claims Tribunal
16	Smt. M.K. Geetha, Sheristadar, Motor Accidents Claims Tribunal/Additional Sessions Court, Tirur (formerly Sheristadar, Sub Court, Thrissur)	13.07.2020	Vice Smt. Anitha Racheal T., Sheristadar, Sub Court/Senior Superintendent, District Court (HG) promoted as Sheristadar, Additional District Court/Special Court/Motor Accidents Claims Tribunal
17	Sri. P. Gopalakrishnan, Sheristadar, Sub Court, Chengannur (Retired on 31.03.2021)	14.07.2020	Vice Sri. Sajeev P.R., Sheristadar, Sub Court/Senior Superintendent, District Court (HG) promoted as Sheristadar, Additional District Court/Special Court/Motor Accidents Claims Tribunal
18	Sri. Sudheer O., Sheristadar, Motor Accidents Claims Tribunal, Vadakara (formerly Sheristadar, Sub Court, Vadakara)	15.07.2020	Vice Sri. Ashok S.R., Sheristadar, Sub Court/Senior Superintendent, District Court (HG) promoted as Sheristadar, Additional District Court/Special Court/Motor Accidents Claims Tribunal

<b>Sl. No</b>	<b>Name and Designation</b>	<b>Date of effect of promotion</b>	<b>Details of vacancy</b>
19	Sri. H. Sreekumar, Sheristadar, Family Court, Tirur (formerly Senior Superintendent, District Court, Thrissur)	15.07.2020	Vice Sri. M.S. Manoharan, Sheristadar, Sub Court/Senior Superintendent, District Court (HG) promoted as Sheristadar, Additional District Court/Special Court/Motor Accidents Claims Tribunal
20	Sri. Jayakumar G., Sheristadar, Additional District Court-III, Kollam (Retired on 31.05.2021)	17.07.2020	Vice Sri. N. Thulasidharan, Sheristadar, Sub Court/Senior Superintendent, District Court (HG) promoted as Sheristadar, Additional District Court/Special Court/Motor Accidents Claims Tribunal
21	Sri. Emmanuel George, Sheristadar, Additional District Court/Motor Accidents Claims Tribunal, North Paravur (formerly Sheristadar, Sub Court, Muvattupuzha)	21.07.2020	Vice Sri. K.B. Nassar, Sheristadar, Sub Court/Senior Superintendent, District Court (HG) promoted as Sheristadar, Additional District Court/Special Court/Motor Accidents Claims Tribunal
22	Sr. A.R. Narendran, Sheristadar, Special Court, SC/ST(PoA) Act cases, Mannarkad (formerly Sheristadar, Sub Court, Payyannur) (retired on 31.05.2021)	29.07.2020	Vice Smt. D. Geetha, Sheristadar, Sub Court/Senior Superintendent, District Court (HG) promoted as Sheristadar, Additional District Court/Special Court/Motor Accidents Claims Tribunal
23	Sri. G.O. Thomas, Sheristadar, Motor Accidents Claims Tribunal, Thalassery (formerly Senior Superintendent, Additional District Court/Motor Accidents Claims Tribunal, North Paravur)	16.11.2020	Vice Sri. M. Shibu, Sheristadar, Sub Court/Senior Superintendent, District Court (HG) promoted as Sheristadar, Additional District Court/Special Court/Motor Accidents Claims Tribunal

Sl. No	Name and Designation	Date of effect of promotion	Details of vacancy
24	Sri. Hariprasad N., Sheristadar, Sub Court, Mavelikkara (Retired on 31.05.2021)	20.11.2020	Vice Sri. Naseerkunju J., Sheristadar, Sub Court/Senior Superintendent, District Court (HG) Promoted as Sheristadar, Additional District Court/Special Court/Motor Accidents Claims Tribunal
25	Sri. Shibu Thomas, Sheristadar, Special Court( NDPS Act cases)/Additional District Court, Vadakara (formerly Sheristadar, Sub Court, Kottarakkara)	01.01.2021	Vice Sri. K. Chandrangadhan, Sheristadar, Sub Court/Senior Superintendent, District Court (HG) voluntarily retired from service
26	Smt. K. Prabhavathy, Sheristadar, Motor Accidents Claims Tribunal, Palakkad (formerly Sheristadar, Sub Court, Palakkad)	15.02.2021	Vice Smt. Mini K. Marar, Sheristadar, Sub Court/Senior Superintendent, District Court (HG) promoted as Sheristadar, Additional District Court/Special Court/Motor Accidents Claims Tribunal

( By Order )

  
P. Krishnakumar  
Registrar (District Judiciary)

To

The Principal Accountant General (A&E) Kerala, Thiruvananthapuram  
The Accountant General (G&SSA), Kerala, Thiruvananthapuram.  
The Additional Chief Secretary to Government, Home Department,  
Thiruvananthapuram(with C/L)  
All Principal District Judges (By Email Only)  
The Officers and Courts concerned.  
The Retired Officers (Through District Judges concerned)  
The Private Secretary to the Chief Justice, High Court.  
The Confidential Assistants to the Registrar General, &  
Registrar (District Judiciary) , High Court.

The Administrative Records Section, High Court ( 2 copies )

The file/stock file